

National Company Law Tribunal

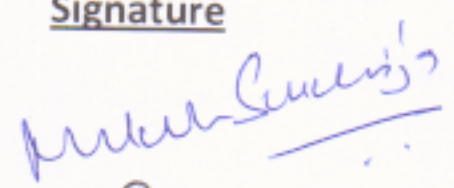
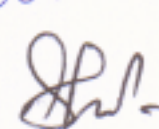
Allahabad Bench

CP NO. 4/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE COMPANY: HALWASIYA AGRO INDUSTRIES LTD.

SECTION OF THE COMPANIES ACT: U/S 391/394 of Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MUKESH SUKHIA	ADV	PETITIONERS	
2.	Dhirendra Kumar, JTA	for OL		

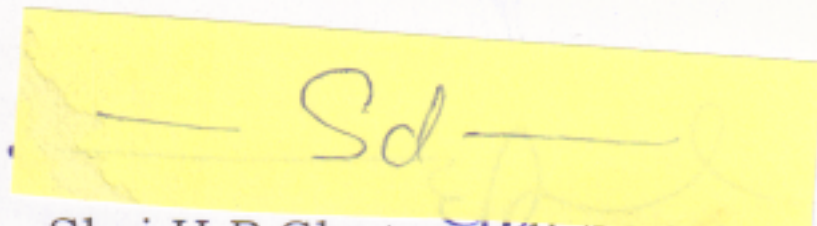
Order in CP NO.4/2016

Advocate Shri Mukesh Sukhija appears for petitioner Company. The OL being representative of the Central Government is not available today. Arguments in respect of present company scheme petition seeking approval of proposed scheme are heard.

The petitioner counsel Shri Mukesh Sukhija further informs that Hon'ble High Court of Punjab and Haryana by its order dated 1.08.2015 has already approved and sanctioned the present scheme on behalf of the transferee company. A copy of High Court's judgment is placed on record. Since OL is not available today, the view of the Central Government on the proposed scheme is yet to be ascertained. Hence, the matter is fixed for further hearing on 07.07.2017.

The matter be listed on 7th July, 2017.

Date-05/07/2017


Shri H.P Chaturvedi (Member J)